

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
BAN ON EXPORT OF RICE WHEAT AND PULSES .

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SHRI P.R. RAJAN

Will the Minister of COAL/CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) whether Government has taken a decision to stop export of rice, wheat and pulses; and
- (b) if not, the reasons for not banning export of such items considering the shortfall in production and drought situation in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

- (a): Export of wheat, non-basmati rice and pulses (except kabuli chana) has been banned. The export of Wheat Floor (Maida), Samolina (Rava/Sirgi), Wholemeal atta and resultant atta has been allowed subject to limit of 6.50 lakh tons upto 31.03.2010.
- (b): In view of sufficient availability and to enable farmers to get remunerative prices, the export of kabuli chana and basmati rice have been permitted.